

HIGH COURT OF DELHI : NEW DELHI

(GENL.-ADMN.-I BRANCH)

No. 2695 G-7/Genl-I./DHC

Dated: 04/01/24

To

**The Principal District & Sessions Judge (Hqrs.),
Tis Hazari Courts,
Delhi.**

**Sub: Notification regarding voluntarily suspension of Advocate(s) from
practice/revocation of practice.**

Sir,

I am directed to forward herewith a copy of **Notification No. 30 of 2023** and **Notification No. 31 of 2023** both dated **08.12.2023**, received from the **Secretary, Bar Council of Tamilnadu & Puducherry**, on the above subject, with a request to kindly circulate the same to all the Principal District & Sessions Judges, Delhi/New Delhi, for information and necessary action.

Encl.: as above

Gen. B.Y.



Yours faithfully,

(Ashok Kumar)
Assistant Registrar

[Handwritten signature]
Pr. D. S. J. (H. Qrs.)
08/1/24



THE BAR COUNCIL OF TAMILNADU & PUDUCHERRY

C. RAJA KUMAR
SECRETARY

High Court Campus,
Chennai - 600 104
Phone No : 25342739, 25352595
E- Mail : secretary@bctnpy.org
Office Mail : contact@bctnpy.org
www.bctnpy.org
Date: 08.12.2023

R.O.C.No. 2269 of 2023

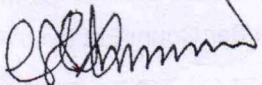
NOTIFICATION NO. 30 of 2023

It is notified for the general information that the following advocates borne on our Rolls have voluntarily suspended their practice by surrendering the Original Enrolment Certificates with the Bar Council as per Rule 43, Chapter IV A, Part VI of the Bar Council of India Rules.

S.NO	NAME AND ADDRESS OF THE ADVOCATE	ENROLMENT NO	DATE OF SUSPENSION (W.E.F.)
1	Mr. S. Rajaram, Plot No.18, J M Garden, Senthamil Nagar, Karuppayurani, Madurai - 625 020.	156/1973	04.10.2023
2	A. Mohamed Jiyaputheen, 384, 5th street (Extn), Gandhipuram, Coimbatore Dist.	1207/1992	07.07.2023
3	Mr. M. Pugalendhi, No.47, Ramalingam Nagar, Old Suramangalam, Salem - 636 005.	692/2021	26.04.2023 (Delay Condoned)
4	Mr. S. Purushothaman, No.680, TH, Sivalingapuram, Kizhmanampedu, Chennai - 600 124.	3332/2012	13.03.2023 (Delay Condoned)
5	Mrs. A. Anitha, No.53, Thazhudali Village, Pondy Main Road, Viluppuram - 604302.	1102/2002	27.09.2021 (Delay Condoned)
6	Mr. P. Arun Sugavaneshvar, No.12, Second Street, Lake Area, Nungambakkam, Chennai - 600 034.	3111/2013	24.10.2023



7	Mrs. P.R. Srinithi, No.6F, 5/2, E.T.P.S, Camp - 3, Ennore, Chennai - 600 057.	1807/2023	05.10.2023
8	HON'BLE MR. JUSTICE G. ARUL MURUGAN, JUDGE, HIGH COURT OF MADRAS, CHENNAI - 600 104.	203/1999	16.10.2023
9	HON'BLE MR. JUSTICE N. SENTHILKUMAR, JUDGE, HIGH COURT OF MADRAS, CHENNAI - 600 104.	1225/1994	16.10.2023
10	Ms. P. Revathi, No.32, Vettrikadu Village, Pariyavenmani Post, Madurantagam Tk, Kancheepuram - 603 313.	2810/2019	15.11.2023


C. RAJA KUMAR
SECRETARY, BAR COUNCIL.

Copy To:

1. The Registrar General, High Court Chennai
2. All the Principal District, Judges in the State of Tamilnadu and Chief Judge, Pondicherry, Union Territory of Pondicherry
3. The Principal Judge, City Civil Court, Chennai
4. The Chief Judge, Court of Small Causes, Chennai
5. The Secretary, Home Department, Govt. of Tamilnadu, Chennai
6. Director General of Police, State of Tamilnadu
7. The Commissioner of Police, Chennai City
8. CISF, High Court, Chennai - 600104.
9. All bar Association in the State of Tamilnadu and Puducherry.
10. Advocates Association, Bar Association, Law Association, Women Lawyers Association, Tamilnadu Advocates Association, Chennai city.





C. RAJA KUMAR
SECRETARY

THE BAR COUNCIL OF TAMILNADU & PUDUCHERRY

High Court Campus,
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R.O.C.No. 2270 of 2023

Date: 08.12.2023

NOTIFICATION NO. 31 of 2023

It is notified that the following advocates borne on our rolls have been permitted to **RESUME** their practice as per the orders of the Enrolment Committee.

S.NO	NAME AND ADDRESS OF THE ADVOCATE	ROLL NO	DATE OF SUSPENSION (W.E.F.)
1	Mr. A. Ponnu Durai, Advocate, Ms.No.1627/2006, No.2A, Pattukottai Azhagiri Street, Thanthai Periyar Nagar, Taramani, Chennai - 600 113.	1627/2006	16.10.2023
2	Mr. S. Manual Arasu, Advocate, Ms.No.934/1987, No.10A, Kannagi Street, Anna Nedhum Padhai, Choolaimedu, Chennai - 600 094.	934/1987	16.10.2023
3	Mr. T.A. Vijayaragavan, Advocate, Ms.No.607/1992, No.21/12, Appu Chetty Street, Shevapet, Salem - 636 002.	607/1992	16.10.2023
4	Mrs. M. Mariyayee, Advocate, Ms.No.111/1986, Plot no.16, ACT Nagar, Kulithalai Taluk, Karur - 639 104.	111/1986	16.10.2023 (Delay Condoned)
5	Mr. R. Arokia Raju, Advocate, Ms.No.853/1992, No.46/1, Puthu Street, Angarai Village & Post, Lalgudi Taluk, Trichy - 621 703.	853/1992	16.10.2023 (Delay Condoned)
6	Mr. T.G. Krishnaraju, Advocate, Ms.No.712/1988, No.40, Poonthotta Street, Mudhaliyarpur, Puducherry - 605 004.	712/1988	16.10.2023 (Delay Condoned)

GENERAL BRANCH

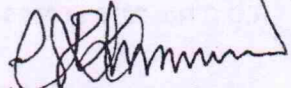
Diary No. 7811
Date 28.12.2023

GENERAL RECEIPT
High Court of Delhi
26 DEC 2023
Receipt No. 6920



7	Mr. S. Deivendran, Advocate, Ms.No.476/2000, W-11/0-155JA Cumbum Mettu Road East St, Old Check Post Backside, Theni – 625 516.	476/2000	16.10.2023 (Delay Condoned)
8	Mr. K. Ramesh, Advocate, Ms.No.16/1995, No.5, Mettu Street, Srivilliputhur – 626 125.	16/1995	16.10.2023 (Delay Condoned)

'BY ORDER'


(C. RAJA KUMAR)
SECRETARY, BAR COUNCIL.

COPY TO:

1. The Registrar General, High Court Chennai
2. All the Principal District, Judges in the State of Tamilnadu and Chief Judge, Pondicherry, Union Territory of Pondicherry
3. The Principal Judge, City Civil Court, Chennai
4. The Chief Judge, Court of Small Causes, Chennai
5. The Secretary, Home Department, Govt. of Tamilnadu, Chennai
6. Director General of Police, State of Tamilnadu
7. The Commissioner of Police, Chennai City
8. CISF, High Court, Chennai - 600104.
9. All bar Association in the State of Tamilnadu and Puducherry.
10. Advocates Association, Bar Association, Law Association, Women Lawyers Association, Tamilnadu Advocates Association, Chennai city.



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 1435-1565/Genl./Misc./Circulation/2024

Dated, Delhi the 10 JAN 2024

Sub:- Notification regarding voluntarily suspension of Advocate(s) from practice/revocation of practice.

Forwarded a copy of the letter bearing No. 2695/G-7/Genl-I./DHC dated 04/01/2024, this office letter bearing diary No. 22/B dated 06/01/2024 alongwith copy of the notification No. 30 of 2023 dated 08/12/2023 and Notification No. 31 of 2023 dated 08/12/2023 of Sh. C. Raja Kumar, Honorary Secretary, Bar Council of Tamilnadu & Puducherry, received from Sh. Ashok Kumar, Ld. Assistant registrar(Genl-I), Hon'ble High Court of Delhi, New Delhi, for information and necessary action to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District).
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

Umed Singh

(UMED SINGH)

Link, Officer In-Charge, General Branch, (C),
District Judge, (Commercial Court),
Tis Hazari Courts Delhi.

Encl. As above

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10/1/24.